

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1533
ANSWERED ON-02/08/2023

CONCERN OF COMMUTERS TRAVELLING ON BANGALORE-MYSORE EXPRESS HIGHWAY

1533. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the problems faced by the commuters travelling in Bangalore-Mysore Express Highway;
- (b) if so, the steps taken by Government to solve it;
- (c) whether Government has taken any step in reducing the chances of accidents as within a span of 5 months, total 570 accidents and 55 deaths have occurred;
- (d) if so, the details thereof; and
- (e) whether toll price for the Bangalore-Mysore Express Highway is being increased continuously, if so, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Yes Sir. Number of facilities has been provided to ease the problem faced by the commuters. Facility of 1033 helpline is available for commuters travelling on Bengaluru-Mysuru access controlled highway of National Highway (NH) - 275. Incidence response Team in the form of four patrolling vehicles and four ambulances (equipped with Basic Life Support System and Paramedic Staff) have been provided on the project stretch to attend to commuters' calls for emergency response. Speed limit sign boards have been installed at regular intervals all along the Highway as per Indian Road Congress(IRC) guidelines. Additional informatory boards at all the entry-exit locations are also provided for the guidance to the travellers. Camera surveillance, overhead informatory Variable Message Sign (VMS) has been provided. Two-wheelers, three-wheelers and other slow moving vehicles like non-motorized vehicles, agricultural tractors (with or without trailers) have been prohibited from using the Bengaluru-Mysuru access controlled highway. National Highways Authority of India (NHAI) has also constituted Road Safety Committee for safety inspection of Bengaluru-Mysuru access controlled highway and Committee visited the site during 17-20 July, 2023. Further, the Police Department has taken initiative to enforce speed limit with Interceptors.

(e) User fee is levied as per gazette notifications published in accordance with NH Fee Rules 2008 along with amendments. The details of user fee rates applicable as on date for the two sections are as under:

Package-I (Bengaluru-Nidagatta section)

Vehicle classification	Fee for Single Journey (Rs.)	Fee for Return Journey within a day (Rs.)
Car/Jeep/Van/Light Motor Vehicle	165	250
Light Commercial Vehicle/Light Good Vehicle or Mini Bus	270	405
Bus/Truck (Two Axles)	565	850
Three Axle Commercial Vehicles	615	925
HCM or EME or MAV (4 to 6 Axles)	885	1330
Oversized Vehicles (Seven or More Axles)	1080	1620

Package-II (Nidagatta-Mysuru section)

Vehicle classification	Fee for Single Journey, (Rs.)	Fee for Return Journey within a day (Rs.)
Car/Jeep/Van/Light Motor Vehicle	155	235
Light Commercial Vehicle/Light Good Vehicle or Mini Bus	250	375
Bus/Truck (Two Axles)	525	790
Three Axle Commercial Vehicles	575	860
HCM or EME or MAV (4 to 6 Axles)	825	1240
Oversized Vehicles (Seven or More Axles)	1005	1510
